

National Company Law Tribunal

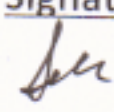
Allahabad Bench

CP No. 34/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Bee Kay Precisions India. Pvt Ltd.

SECTION OF THE COMPANIES ACT: 271/272 of the Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saral Srivastava	Advocate	Petr.	
2.				

CP No.34/ALD/2017

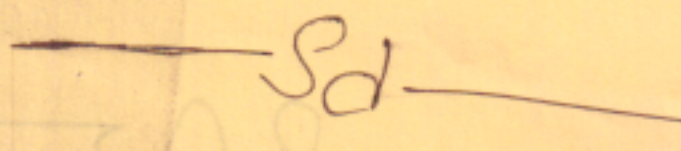
Sh. Saral Srivastava, Advocate for the petitioner. Sh. Dharendra Kumar, proxy for the OL.

In the present matter, the report of ROC as well as affidavit of RD is still awaited. Hence, further two weeks time is granted.

The matter be listed on 6th October, 2017.

Dated:07.09.2017

Typed by:
Kavya Prakash


Sri H.P. Chaturvedi, Member (Judicial)